

1	2	3	4	5	6
26.	Andhra Pradesh	2995	2743	1672	2
27.	Karnataka	1509	1871	1794	0
28.	Goa	94	133	149	0
29.	Lakshadweep	11	25	0	0
30.	Kerala	1597	1737	1629	0
31.	Tamil Nadu	3142	2247	3228	623
32.	Puducherry	73	216	73	0
33.	Andaman and Nicobar Islands	96	125	160	0
TOTAL		39502	49819	54841	1264

* upto 31.07.2012

** including Daman and Diu.

*** including Dadra and Nagar Haveli.

Investment for export and employment

408. SHRIMATI VASANTHI STANLEY: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Ministry is considering to increase the ceiling of investments under manufacturing and service enterprises; and

(b) the steps taken by the Ministry to improve export and employment?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) The ceiling of investment under manufacturing and service enterprises is defined under the MSMED Act, 2006. Several suggestions for the amendment to the Act have been received from various Associations. These suggestions include revision of the ceiling of investment. No decision has yet been taken on them.

(b) The export from and employment in MSMEs are directly linked with promotion and development of MSMEs in the country. The Government facilitates promotion and development of MSMEs through implementation of various Schemes/ Programmes relating to credit, infrastructure development, technology upgradation,

marketing, entrepreneurial/skill development, etc. The important Schemes of the Ministry for enhancing export competitiveness are : National Manufacturing Competitiveness Programmes (NMCP), Marketing Development Assistance (MDA) Scheme (For facilitating participation in International Exhibitions/Fairs), Training Programmes on Packaging and Assistance to MSMEs for Bar Code.

Development of Khadi and Village Industries in Andhra Pradesh

409. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the manner in which the Khadi and Village Industries Commission is helping for a holistic development of khadi and village industries in the country, particularly in Andhra Pradesh;

(b) what efforts the Ministry is making to promote products of khadi and village industries not only in the country but also in other parts of the world;

(c) whether the Ministry is planning to develop a brand name for products of khadi and village industries; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) Khadi and Village Industries Commission (KVIC) has been implementing a number of schemes for the holistic development of Khadi and Village Industries (KVI) sector in the country, including Andhra Pradesh. These include: (i) 'Product Development, Design Intervention and Packaging (PRODIP)', (ii) 'Market Development Assistance (MDA)', (iii) 'Khadi Reforms and Development Programme (KRDP); (iv) 'Strengthening Infrastructure of Existing Weak Khadi Institutions and Assistance for Marketing Infrastructure', (v) 'Scheme for Enhancing Productivity and Competitiveness of Khadi Industry and Artisans' and (vi) 'Scheme of Fund for Regeneration of Traditional Industries (SFURTI)'.

(b) The schemes implemented by KVIC contribute towards promoting KVI products in the country and in other parts of the world. KVIC has also been given the status of a deemed Export Promotion Council. 45% of the assistance under MDA is provided to selling institutions to undertake various activities for promotion of marketing of KVI products. KVIC also participates in a number of international fairs and exhibitions every year to popularize KVI products all over the world.

(c) and (d) A distinct identity for khadi, 'Khadi Mark', has been envisaged to guarantee the genuineness of khadi.